

**THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO):** No, Sir. The Cantonments Act, 1924 does not provide for laying of administrative reports of Cantonment Board on the Table of the two Houses of Parliament.

**Export of Soap by Hindustan Lever**

4249. **SHRI INDRAJIT GUPTA:** Will the Minister of FINANCE be pleased to state:

(a) whether Hindustan Lever, a subsidiary of Unilever, U.K., has liberally indulged in transfer pricing;

(b) whether there is evidence to show that Liril Toilet Soap exported to Australia and Western countries have been substantially under invoiced;

(c) similarly whether Australia gets its full supply of Pears-Glycerin Soap from Hindustan Lever by wholly starving the indigenous markets;

(d) whether deeper study of the progress of export shown by Hindustan Lever shows that something is not only fishy about the leaps which have occurred in the last two years but also the fact that they are purely governed by adhocism, namely retention of the foreign majority holding in India; and

(e) whether a comparative study of the 1981 and 1982 export made by the company bring this adhocism clearly out?

**THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):** (a) and (b). No, Sir, No evidence of this nature has come to the notice of enforcement agencies.

(c) It would be welcome if a company undertakes substantial export of a luxury item. There is adequate capacity for soap manufacture in the country to meet domestic demand.

(d) and (e). Attention of the Member is invited to data on exports of

M/s. Hindustan Lever given in reply to Unstarred Question No. 3197 dt. 22-10-82. The company has been stepping up its export since 1977. The steps taken by the company are the result of the FERA thrust which has been pushing foreign majority companies into high priority areas including exports. Further, such exports cannot be ad hoc since the company must continue to maintain stipulated export levels to be eligible to retain its subsidiary status under FERA Guidelines.

**Construction of feeder roads by China upto Indian border**

4250. **SHRI KRISHNA PRATAP SINGH:** Will the Minister of DEFENCE be pleased to state:

(a) whether India is aware of the fact that since the opening of Karakoram road for traffic between Pakistan and China the security danger of India has increased manifold;

(b) whether China has constructed feeder roads right upto the Indian border even in Pakistan-occupied Kashmir; and

(c) if the answers to the above be in the affirmative, whether Government have strengthened the security of the country in these sides of the border and constructed feeder road for the security of India?

**THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN):** (a) Government are fully alive to the strategic implications of the opening of the Karakoram Highway.

(b) Government have seen reports of the link road construction programmes in POK and along India's borders with Pakistan and China. There is, however, no reliable information on Chinese construction of link roads in POK.

(c) Our plans for defence preparedness which are periodically reviewed and updated take into account all development which impinge on our security.